

retail price during preceding twelve months. Regarding Foreign Direct Investment (FDI), at present in pharma Sector FDI upto 100% is allowed under automatic route for greenfield investment. In order to safeguard the domestic generic industry, in case of brownfield investment FDI upto 100% is allowed through Government route (*i.e.* Foreign Investment Promotion Board) in the pharma sector.

(c) In view of reply (b) above, does not arise.

Redressal of grievances under Pharma Jan Samadhan

353. SHRI AVINASH PANDE: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) The number of complaints received under the Pharma Jan Samadhan grievance redressal system created by the National Pharmaceutical Pricing Authority (NPPA); and

(b) The detailed break-up of the nature of complaints received and redressed?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) The web portal Pharma Jan Samadhan (PJS) was launched on 12th March, 2015 for speedy and effective complaint redressal system regarding (i) availability of medicines, (ii) overpricing of medicines, (iii) sale of 'new drugs' without prior price approval, and (iv) refusal of supply or sale of medicines.

The details of complaints registered on PJS and redressal of such complaints since introduction of the PJS are as follows:

Particulars	Nos.
Overpricing	18
Shortage	134
Refusal to sell	147
Without price approval	2
TOTAL	301
Action taken/Disposed off	301

Shortage of subsidized fertilizers

354. SHRI MOHD. ALI KHAN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the details of subsidy being provided to farmers in the country; and